

concerned are taking necessary action to settle the claims early.

**Rock Shelters near Fatehpur Sikri**

1781. { Shri Vishwa Nath Pandey:  
Shri Bal Krishna Singh:  
Shri Yamuna Prasad Mandal:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that rock shelters supposed to be pre-historic have been brought to light five miles north of Fatehpur Sikri (Uttar Pradesh) on the Agra-Baryan Road by excavators of the Department of Archaeology; and

(b) if so, a brief account of the find and its historic value?

**The Minister of Education (Shri M. C. Chagla):** (a) Four rock shelters were discovered in 1959. But there is no evidence that they are pre-historic.

(b) The rock shelters appear to be natural and are fairly large. They contain faded paintings (in black and red colours) of men, animals and birds on the ceilings. These cannot be assigned to any particular period and have no artistic importance. The discovery of rock shelters was reported in the "Indian Archaeology—a Review 1959-60".

**National Democratic Convention**

1782. { Shri D. S. Patil:  
Shri P. C. Borooah:  
Shri D. C. Sharma:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government's attention has been drawn to the resolutions passed at the National Democratic Convention held in New Delhi recently, high-lighting the so-called problems of Muslim minority in the country, including the one demanding a ban on all communal parties in India; and

(b) if so, Government's reaction thereto?

**The Minister of State in the Ministry of Home Affairs (Shri Hathi):**

(a) Yes, Sir.

(b) The various suggestions and recommendations made will be considered in due course.

**Land Reforms in Andaman and Nicobar Islands**

1783. { Shri Vishwa Nath Pandey:  
Shri Kolla Venkaiah:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Government are considering the question of land reforms in the Islands of Andaman and Nicobar;

(b) if so, the broad outlines of such proposed land reforms; and

(c) when such reforms will be introduced?

**The Minister of State in the Ministry of Home Affairs (Shri Hathi):**

(a) to (c). A proposal for the promulgation of the Andaman and Nicobar Islands Land Revenue and Land Reforms Regulation is under consideration. It, among other things, provides for the classification of Revenue officers and their powers, proper survey and settlement operations and preparation of land records, revision of maps and records, appointment and duties of village officers, collection of land revenue, regulation of land tenures, devolution of tenancy rights, consolidation of holdings and formation of co-operative farms.

The proposed Regulation will be promulgated as soon as it finalised.

**Archaeological Exploration near Bhopal**

1784. { Shri Vishwa Nath Pandey:  
Shri Ram Harkh Yadav:  
Shri Murli Manohar:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that explorations around the city of Bhopal